

[Secretary-General]

duct of Business in the Rajya Sabha, I am directed to enclose a copy of the Employees' State Insurance (Amendment) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 24th July, 1975."

(v) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Sales Promotion Employees (Conditions of Service) Bill, 1975, which has been passed by the Rajya Sabha at its sitting held on the 24th July, 1975."

(vi) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th July, 1975, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Thirty-ninth Amendment) Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1975."

(vii) "I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 23rd July, 1975, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Foreign Contribution (Regulation) Bill, 1973:—

"That the time appointed for the presentation of the Report of the Joint Committee

of the Houses on the Foreign Contribution (Regulation) Bill, 1973, be further extended upto the last day of the first week of the Ninety-fourth Session of the Rajya Sabha."

BILLS AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the following Bills, as passed by Rajya Sabha:—

- (1) The Nagaland State Legislature (Delegation of Powers) Bill, 1975.
- (2) The Defence of India (Amendment) Bill, 1975.
- (3) The Kerala Legislative Assembly (Extension of Duration) Bill, 1975.
- (4) The Employees' State Insurance (Amendment) Bill, 1975.
- (5) The Sales Promotion Employees (Conditions of Service) Bill, 1975.

COMMITTEE ON PETITIONS

TWENTY-THIRD REPORT

SHRI JAGANNATH RAO (Chattrapur): I beg to present the Twenty-third Report of the Committee on Petitions.

JOINT COMMITTEE ON OFFICES OF PROFIT

FOURTEENTH REPORT

SHRI PATTABHI RAMA RAO (Rajamundry): I beg to present the Fourteenth Report of the Joint Committee on Offices of Profit.
